## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 15.12.2017.

15-1-2018

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

	C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Lat i marice Ltd. vs Ditili initastructure
	CP(IB)No. 121/BB/ 2017	-	For filing objections	Rule-4 of IB	
SI NAME (IN CADITAL)		1 2 3 3 3 5 1 5 1 5		Pvt. Ltd.	

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

**SIGNATURE** 

1. HSA ADVOCATES

PETITIONER

2 ALASH BANTH 9742132241

CORPORATE DESTOR

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## ORDER

Counsel for Petitioner is present. Counsel for Respondent/Corporate Debtor is also present, who requested time for filing objections. Time extended finally till 07.02,2018.

Member (T)

Member (J)